



# HARYANA STATE POLLUTION CONTROL BOARD

Faridabad Region, Opp. Hewo Apt. Sector-16, Faridabad

E-mail: [hspcbrofr@gmail.com](mailto:hspcbrofr@gmail.com) Website: [www.hspcb.gov.in](http://www.hspcb.gov.in)



Memo. No. HSPCB/FR/2020/ 289-91

Dated: 30/6/2020

To

The Registrar General,  
National Green Tribunal,  
New Delhi.

*File* 29510  
30/06/2020

**Sub:** Report on behalf of Deputy Commissioner, Faridabad, Municipal Corporation, Faridabad and Haryana State Pollution Control Board in compliance of order dated 20.02.2020 in the matter of OA No.49/2020 Tulinder Katoch & Anr. Vs. State of Haryana & Ors.

In this connection, please find enclosed herewith the Report on behalf of Deputy Commissioner, Faridabad, Municipal Corporation, Faridabad and Haryana State Pollution Control Board in compliance of order dated 20.02.2020 in the matter of OA No.49/2020 Tulinder Katoch & Anr. Vs. State of Haryana & Ors.

Submitted for your kind information and necessary action please.

DA/as above

*Signature*  
Regional Officer  
Faridabad Region

**Endstt. No.**

**Dated:**

A copy of above is forwarded to the legal cell, Haryana State Pollution Control Board, Panchkula for information and necessary action please.

*Signature*  
Regional Officer  
Faridabad Region

**Endstt. No.**

**Dated:**

A copy of above is forwarded to The Chairman, Haryana State Pollution Control Board, Panchkula for information and necessary action please.

*Signature*  
Regional Officer  
Faridabad Region

*9/2*

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

OA No.49/2020

(I.A. No. 99/2020 & I.A. 100/2020)

IN THE MATTER OF:

Tulinder Katoch & Anr.

...

Applicant(s)

Versus

State of Haryana & Ors.

...

Respondent(s)

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OA No.49/2020

IN THE MATTER OF:

Tulinder Katoch & Anr.

...

Applicant(s)

Versus

State of Haryana & Ors.

...

Respondent(s)

REPORT ON BEHALF OF DEPUTY COMMISSIONER,  
FARIDABAD, MUNICIPAL CORPORATION,  
FARIDABAD AND HARYANA STATE POLLUTION  
CONTROL BOARD IN COMPLIANCE OF ORDER  
DATED 20.02.2020

MOST RESPECTFULLY SHOWETH:

Background:

1. That this Hon'ble Tribunal took notice of the application against collected garbage and sewage on the bank of U.P. – Agra canal. The Hon'ble Tribunal directed District Magistrate, Faridabad, Municipal Corporation, Faridabad and Haryana State Pollution Control Board to furnish a factual and action taken report to this Hon'ble Tribunal. The copy of order dated 20.02.2020 is being annexed herewith as **Annexure-1**.

**Action Taken:**

A team was constituted by District Magistrate, Faridabad for the removal of unauthorized encroachment and other material from the

bank of UP Agra Canal in front of Modern DPS, Sector 87, Faridabad, vide orders dated 05.03.2020 attached as **Annexure-2** comprising following Officers:

Sr. No.	Name of the Duty Magistrate	Name of Co-ordinating Officer
1.	Sh. Rakesh Mor, DDPO, Faridabad – 9416110439	<ol style="list-style-type: none"><li>1. Sh. Virender Chaudhary, HCS, M.C. Old Zone, Faridabad – 9416766035.</li><li>2. Smt. Smita Kanodia, R.O. HSPCB, Faridabad – 88009768774</li><li>3. Sh. Vijay Dhaka, XEN. M.C. Old zone, Fairdabad – 9971673033.</li><li>4. Smt. Pooja Sharma, BDPO, Tigaon – 9671002887</li><li>5. Ms. Navneet Kaur, BDPO, Fairdabad – 8882167066.</li><li>6. Sh. V.S. Rawat, XEN, Irrigation, Faridbad – 9910877900</li><li>7. Sh. Deependra Raj, XEN, Public Health, Faridabad – 9910274354.</li></ol>

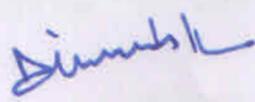
In compliance of above order, the team inspected the site along with supporting staff on 06.03.2020 and 07.03.2020, all the garbage and sewage on the bank of U.P. – Agra canal in front of Modern Delhi Public School, Sector 87, Greater Faridabad was cleared. Action taken Report along with photographs submitted by the team in compliance of District

Magistrate, Faridabad orders dated 05.03.2020 is attached as

**Annexure-3.**

The report is submitted accordingly for kind consideration.  
It is undertaken to comply with the directions passed by this  
Hon'ble Tribunal.

Place: Faridabad  
Date: .06.2020

  
Regional Officer,  
Faridabad Region  
HSPCB

  
Commissioner,  
Municipal Corporation,  
Faridabad

  
Deputy Commissioner  
Faridabad

Item No. 12

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 49/2020  
(I.A. No. 99/2020 & I.A. No. 100/2020)

(Order No. 1)

Tulinder Katoch & Anr.

Applicant(s)

Versus

State of Haryana & Ors.

Respondent(s)

Date of hearing: 20.02.2020

**CORAM:** HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER  
HON'BLE MR. SIDDHANTA DAS, EXPERT MEMBER

For Applicant(s): Mrs. Panchanya Batra Singh, Mr. Mahavir Singh, Advocates

**ORDER**

1. Grievance in this application is against failure to take remedial action against collected garbage and sewage on the bank of U.P - Agra canal resulting in damage to the environment. It is stated that the piled up garbage and flowing sewage is affecting the health of the children studying in the nearby schools, including the Modern Delhi Public School situated at Tigaon Road, Sector-87, Greater Faridabad, Haryana. Apart from municipal garbage, there is also Plastic Waste, Construction and Demolition Waste, Bio-Medical Waste and E-Waste. There is pool of stagnant water giving

rise to mosquitoes and having potential for diseases. The applicant approached the concerned authorities but no action has been taken. The applicant has filed photographs showing the collected garbage and waste water.

2. In view of the above, let a factual and action taken report in the matter be filed by the District Magistrate, Faridabad, Municipal Corporation, Faridabad and the Haryana State PCB before the next date by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in). The Haryana State PCB will be the nodal agency for coordination and compliance.
3. A copy of this order be sent to the District Magistrate, Faridabad, Municipal Corporation, Faridabad and the Haryana State PCB by email.
4. The applicant may furnish a set of papers to the District Magistrate, Faridabad, Municipal Corporation, Faridabad and the Haryana State PCB and file an affidavit of service within one week.

List for further consideration on 27.04.2020.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

Dr.Nagin Nanda, EM

Siddhanta Das, EM

February 20, 2020  
Original Application No. 49/2020  
(I.A. No. 99/2020& I.A. No. 100/2020)  
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**ORDER**

In exercise of the Powers conferred upon me under section 22 (I) and 23 (II) of the Code of Criminal Procedure, 1973, I, Yashpal, IAS, District Magistrate, Faridabad do hereby appoint the following Officer as Duty Magistrate and coordinating officers' for maintenance of Law & Order during the removal of unauthorized encroachment and other material from bank of UP- Agra Canal in front of Modern DPS, Sector-87, Faridabad in compliance of NGT Order IA No. 99/2020 and IA No. 100/2020 original application No. 49/2020 on 06.03.2020 as per following schedule:-

Sr. No.	Name of the Duty Magistrate	Name of Co-ordinating Officer
1	Sh. Rakesh Mor, DDPO, Faridabad- 9416110439	1. Sh. Virender Chaudhary, HCS, M.C. Old Zone, Faridabad- 9416766035 2. Smt. Smita Kanodia, R.O. HSPCB, Faridabad- 88009768774 3. Sh. Vijay Dhaka, XEN. M.C. Old Zone, Faridabad- 9971673033 4. Smt. Pooja Sharma, BDPO, Tigaon- 9671002887 5. Ms. Navneet Kaur, BDPO, Faridabad- 8882167066 6. Sh. V.S. Rawat, XEN, Irrigation, Faridabad- 9910877900 7. Sh. Deependra Raj, XEN, Public Health, Faridabad- 9910274354

All the above officers will work under the supervision of Duty Magistrate. Duty Magistrates are to ensure that there is no stay from any competent court.

The Duty Magistrates will exercise the Powers of Executive Magistrate vested to them by the Code of Criminal Procedure, 1973.

*sd*  
District Magistrate  
Faridabad

**MOST URGENT/DATE BOUND**

Endstt. No. 20591-99 /MB-I

Dated 05-03-2020

A copy of the above is forwarded to the following for kind information & necessary action please:-

1. Commissioner of Police, Faridabad with the request to provide adequate police force with Lady Police to the Duty Magistrates led by ACP Rank Police Officer on 06.03.2020.
2. Commissioner, M.C. Faridabad.
3. Sub Divisional Magistrate, Faridabad/ Ballabhgarh/ Badkhal.
4. All Concerned Officers.
5. DDPO, Faridabad. He will ensure that NGT order is complied without fail on 06.03.2020. He will ensure to take photograph before drive and after the drive and submit the Action taken report without any delay on 6.3.2020
6. PA to DM & CTM/PLA.

*sd*  
for District Magistrate  
Faridabad

Action Taken Report in compliance of order dated 05.03.2020 issued by District Magistrate, Faridabad in the matter of Tulinder Katoch & Anr. Vs. State of Haryana & Ors. In OA No.49/2020.

A team was constituted by District Magistrate, Faridabad for the removal of unauthorized encroachment and other material from the bank of UP Agra Canal in front of Modern DPS, Sector 87, Faridabad, vide Endstt. No. 20591-99/MB-I dated 05.03.2020 comprising of following Officers:

Sr. No.	Name of the Duty Magistrate	Name of Co-ordinating Officer
1.	Sh. Rakesh Mor, DDPO, Faridabad - 9416110439	1. Sh. Virender Chaudhary, HCS, M.C. Old Zone, Faridabad - 9416766035. 2. Smt. Smita Kanodia, R.O. HSPCB, Faridabad - 88009768774 3. Sh. Vijay Dhaka, XEN. M.C. Old zone, Fairdabad - 9971673033. 4. Smt. Pooja Sharma, BDPO, Tigaon - 9671002887 5. Ms. Navneet Kaur, BDPO, Fairdabad - 8882167066. 6. Sh. V.S. Rawat, XEN, Irrigation, Faridbad - 9910877900 7. Sh. Deependra Raj, XEN, Public Health, Faridabad - 9910274354.

In compliance of above orders and NGT orders dated 20.02.2020 in OA No.49/2020 in the matter of Tulinder Katoch & Anr. Vs. State of Haryana & Ors., the team inspected the site along with supporting staff and machinery on dated 06.03.2020 and 07.03.2020, all the garbage and sewage on the bank of U.P. - Agra canal in front of Modern Delhi Public School, Sector 87, Greater Faridabad was cleared. The photographs of the site taken on 06.03.2020 and 07.03.2020 during the cleanliness drive are attached herewith.

*Dinesh Kumar*  
(Dinesh Kumar,  
R.O., HSPCB, F.R.)

*JCF  
mcf*



